

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

B. A. No. 10926 of 2020

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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06/26.03.2021      The case is taken up through Video Conferencing.

Learned counsel for the petitioner submits that as per his information, the certified copy of the impugned order dated 25.02.2019 passed in B.P. No. 196/2019 has been obtained and the same will be filed shortly.

In view of the said fact, put up this case on 09.04.2021 under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)